

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
TIRUMALLA OIL REFINERY PRIVATE LIMITED (UNDER CIRP)
OPERATING IN Oil Refinery Industry at Aurangabad and Beed, respectively, Maharashtra, India
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/LLP No.	TIRUMALLA OIL REFINERY PRIVATE LIMITED CIN: U15146MH2015PTC261446
2. Address of the registered office	Office No.1207, 12th Floor, The Pacific, Plot No. 229, Sector 13, Kharghar, Navi Mumbai, Raigarh, Panvel, Maharashtra, India, 410210.
3. URL of website	N/A
4. Details of place where majority of fixed assets are located	1. Tirumalla Oil Refinery Pvt Ltd, Beed, Maharashtra 431122 2. Tirumalla Oil Refinery Pvt Ltd Unit-II, Sayyadpur, Maharashtra 431109
5. Installed capacity of main products/ services	Capacity: The company has two refineries with a capacity of 350 metric tonnes per day. The Beed unit has a capacity of 100 metric tonnes per day and the Aurangabad unit has a capacity of 250 metric tonnes per day. Packaging: The company has its own packaging units in Beed and Aurangabad.
6. Quantity and value of main products/ services sold in last financial year	As per records from Ministry of Corporate Affairs (MCA), its balance sheet was last filed on 31 March 2023 and hence this information is not available.
7. Number of employees/ workmen	There are no employees or workmen as of now but claims have been received 187 employees/ workmen.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing: torpl.cirp@riteshmahajan.in
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed Invitation for Expression of Interest (EoI) mentioning Eligibility Criteria can be sought by an email to torpl.cirp@riteshmahajan.in
10. Last date for receipt of expression of interest	14th July 2025, Monday
11. Date of issue of provisional list of prospective resolution applicants	24th July 2025, Thursday
12. Last date for submission of objections to provisional list	29th July 2025, Friday
13. Date of issue of final list of prospective resolution applicants	8th August 2025, Friday
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	8th August 2025, Friday
15. Last date for submission of resolution plans	8th September 2025, Monday (31 days)
16. Process email id to submit Expression of Interest	torpl.cirp@riteshmahajan.in
17. Details of the corporate debtor's registration status as MSME	-

Date: 29-06-2025 **Sd/-**
Place: Pune **Ritesh R. Mahajan Resolution Professional**
For TIRUMALLA OIL REFINERY PRIVATE LIMITED (Under CIRP)
IP Registration Number: IBB/IPA-002/IP-N00048/2017-18/10132
 "Devgiri", B 203, 2nd Floor, Ganeshmala, Sinhgad Road, Pune - 411030
AFA valid up to - 31.12.2025